

Annexure-9														
Name of the corporate		Unimers India Limited			Date of commencement of			18-11-22		List of creditors as on:		25.11.2025		
Other creditors (other than financial creditors and operational creditors)														(Amount in Rs)
Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	New Era Advisors Private Limited	05.04.2023	34,66,01,78,381	2,18,62,05,171	Other Claimant	No	No	No	N/A	N/A	N/A	32,47,39,73,210	-	This admission is provisional and without prejudice,subject to: 1. Outcome of pending judicial proceedings challenging the Assignment 2.Verification of security documents and confirmation of enforceability. 3.Rights of other creditors to raise objections before the IRP or NCLT. 4.IRP's authority under Regulation 14 to revise claims upon further evidence.
Total			34,66,01,78,381	2,18,62,05,171					N/A			32,47,39,73,210	-	